

**BULLETIN NO. 8**

**Tuesday, the 22<sup>nd</sup> March, 2016**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 22<sup>nd</sup> March, 2016 from 10.00 A.M. to 4.03 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	10	01	-	22

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 10

**II. WELCOME TO THE FORMER M.L.As. OF HARYANA VIDHAN SABHA AND SPOKESPERSON OF BHARTIYA JANATA PARTY.**

During the Questions Hour, the Parliamentary Affairs Minister welcomed, Shri Ram Kumar Gautam, Shri Phool Singh Kheri, former M.L.As. of Haryana Vidhan Sabha and Shri Vir Kumar Yadav, Spokesperson of Bhartiya Janata Party who were sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

**III. ADMISSION OF DISCUSSION ON ADJOURNMENT MOTION NO. 2 REGARDING VIOLENT INCIDENTS RECENTLY OCCURRED IN THE STATE**

The Speaker informed the House that he had received an Adjournment Motion No. 2 from Shri Abhay Singh Chautala, M.L.A. regarding violent incidents recently occurred in the State. He further informed the House that the same has been admitted and this matter be taken up today for discussion. The Speaker requested those Members, who are in favour of the leave being granted to rise in their places and on a count of such Members having been taken i.e. not less than 11, the Speaker declared that the leave was granted. He also informed the House that he had permitted discussion for two hours

on this matter under Rule 71 of the Rules of procedure and conduct of business in Haryana Legislative Assembly.

The Speaker also informed the House that he had received a Calling Attention Notice No. 30 given of by Shri Jai Parkash, M.L.A. on the similar subject. He admitted it and attached/clubbed with the Adjournment Motion No. 2 and allowed him to participate in the discussion on the matter.

He asked Shri Abhay Singh Chautala for leave to move the adjournment of the Assembly and thereafter, he read his Adjournment Motion.

Shri Abhay Singh Chautala, M.L.A. while moving –

“That the Assembly do now adjourn for the discussion on Adjournment Motion.”

*The motion was put and carried.*

and spoke for 16 minutes.

Shri Manish Kumar Grover, Smt. Santosh Chauhan Sarwan, Shri Harvinder Kalyan, Dr. Pawan Saini, Shri Mool Chand Sharma, Members of the Treasury Benches, spoke for 9, 6, 4, 8 and 7 minutes, respectively.

Shri Parminder Singh Dhull, Shri Jaswinder Singh Sandhu, Shri Hari Chand Midha, Shri Zakir Hussain and Shri Ranbir Gangwa, Members of the Indian National Lok Dal, spoke for 8, 9, 1, 15 and 13 minutes, respectively.

Shri Kuldeep Bishnoi, a Member from the Haryana Janhit Congress (B.L), spoke for 8 minutes.

Shri Tek Chand Sharma, a Member from the Bahujan Samaj Party, spoke for 10 minutes.

Shri Jai Parkash, an Independent Member, spoke for 12 minutes.

Smt. Seema Tirkha, Chief Parliamentary Secretary, spoke for 9 minutes.

The Agriculture Minister, the Education Minister and the Finance Minister also spoke for 18, 9 and 15 minutes respectively.

The Chief Minister, while replying has spoken for 54 minutes and then the debate was terminated.

#### **IV. WELCOME TO THE FORMER M.L.A. OF HARYANA VIDHAN SABHA**

During the discussion on Adjournment Motion No. 2, the Speaker welcomed, Shri Ishwar Singh Palaka, former M.L.A. of Haryana Vidhan Sabha, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

#### **V. LEGISLATIVE BUSINESS**

##### **The Haryana Appropriation (No.1) Bill, 2016.**

At 3.25 P.M., the Finance Minister introduced the Haryana Appropriation (No.1) Bill, 2016 and also moved-

That the Haryana Appropriation (No.1) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 3, the Schedule, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

*The motion was put and carried.*

#### **VI. GENERAL DISCUSSION ON THE BUDGET ESTIMATES FOR THE YEAR 2016-17**

General discussion on the Budget Estimates for the Year 2016-17 was taken place.

Shri Aseem Goel, a Member from the Treasury Benches, spoke for 22 minutes.

Smt. Renuka Bishnoi, a Member from the Janhit Congress (B.L.), spoke for 13 minutes.

#### **VII. WELCOME TO THE FORMER M.L.A. OF HARYANA VIDHAN SABHA**

During the discussion on Budget, the Parliamentary Affairs Minister, welcomed Shri Banarasi Dass Balmiki, former M.L.A. of Haryana Vidhan Sabha, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

The Speaker, with the sense of the House, extended the time of the discussion on Adjournment Motion/Sitting of the House as under-

- (i) At 12.59 P.M. for 1 Hour.

- (ii) At 1.59 P.M. for 30 Minutes.
- (iii) At 2.29 P.M. for 1 Hour.
- (iv) At 3.29 P.M. for 30 Minutes.
- (v) At 4.00 P.M. for 5 Minutes.

The Deputy Speaker occupied the chair from 11.42 P.M. to 1.20 P.M.

The Sabha then adjourned till 2.00 P.M. on Monday the 28<sup>th</sup> March, 2016.

**CHANDIGARH**  
**The 22<sup>nd</sup> March, 2016.**

**SECRETARY**